

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 722
ANSWERED ON 21st NOVEMBER, 2019

COLLECTION OF TOLL THROUGH FASTAG

722. SHRI SHANKAR LALWANI:
DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether collection of tolls is likely to be done only through FASTag with effect from 1 December, 2019 across the country and if so, the details thereof;
- (b) whether the Government proposes not to extend the said implementation date to prevent the long traffic congestion at toll plazas and to ensure all the collection of toll through FASTag; and
- (c) if so, the details thereof;

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to(c) In order to promote seamless movement and to decongest the fee plazas and for promoting digital payments, Government has decided that all the lanes in the National Highway fee plazas shall be declared as 'FASTag lane of the Fee Plaza' by 1st of December 2019 except one lane on either side which shall be kept as Hybrid lane.
